GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 3669 TO BE ANSWERED ON 11TH AUGUST, 2015

IMPORT OF WHEAT

3669. SHRI BHAGWANTH KHUBA:
SHRI RAM CHARITRA NISHAD:
SHRI SUNIL KUMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to cut import and release the inferior quality wheat procured recently by FCI to mitigate the adverse impact of cheaper imports and if so, the details thereof and the action taken thereon:
- (b) whether the Government proposes to impose import duty on wheat and if so, the details thereof; and
- (c) whether there is any proposal to impose import duty on other food items including rice, pulses and oilseeds, if so, the details thereof and the time by which it is likely to be implemented?

ANSWER

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

- (a): At present, there is no import of wheat on Government account. FCI supplies foodgrains conforming to Food Safety and Standards Authority of India (FSSAI) norms under various schemes of Government of India. Wheat procured during Rabi Marketing Season 2015-16 under relaxed specification, is also being issued under all Government of India schemes as the same conforms to FSSAI norms.
- (b): Import duty on wheat @ 10% has been imposed by Government vide notification dated 7th August, 2015.
- (c): There is no proposal currently under consideration of the Government to impose import duty on pulses. Rice and oilseeds are already subject to customs duty.
